## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 16/223/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: United News of India

SECTION OF THE COMPANIES ACT: 441(96)

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Ms. Manisha Gupta

**ORDER** 

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)